

National Company Law Tribunal


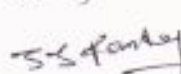
Allahabad Bench

CP NO.9(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY: Vijay Construction(India) Pvt Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Monica Nanda	Practising Company Secretary	Petitioner	
<u>2.</u>	S.S. Pandey	Advocate	Respondent	

Order dated 10.02.2017

CP No. 9(ND)/2015 Vijay Construction (India) Pvt Ltd

The parties are represented by their respective proxy counsel. Shri S.S. Pandey Advocate appeared as proxy counsel for respondent and Ms. Monica Nanda PCS represents as proxy to the petitioner counsel Mr. Harshit Agrawal for company petitioner. Since counsel of both parties are not available today, proxy counsel seeks time for argument. In view of the above, matter is adjourned for hearing in the CA as well as in main company petition as last chance for argument.

List the matter on 06.03.2017.



SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.02.2017